

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Office of the Registrar Judicial)

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**NOTIFICATION**

No.:- 200/RJS

Dated:- 08.05.2021

In compliance to Hon'ble Division Bench Order dated 05.05.2021 passed in pending public interest litigation bearing WP(C) PIL No. 05 of 2020 titled Court on its own motion V/s Govt of India & Ors and in pursuance of Communication No. 10385/RG dated 08.05.2021 of Worthy Registrar General regarding vaccination of Advocates, the Registry of High Court, Srinagar Wing has organized Covid-19 Vaccination Camp on **11.05.2021 in the Conference Hall, High Court Building, Srinagar**, as such, it is enjoined upon all the **Advocates above the age of 45 years** that they may get their vaccination done at the aforementioned venue on the scheduled date. All the intending Advocates are requested to bring their respective Adhaar Cards with them so that their details are uploaded on the concerned application (Co-WIN app), as required for registration, for issuance of proper certification. The vaccination process shall commence from 10:30 AM on the scheduled date.

Sd/-

Registrar Judicial, Sgr

Copy to:-

1. Worthy Registrar General, High Court of J&K, Srinagar, for information.
2. Secretary, JK High Court Bar Association, Srinagar, for information.
3. Senior Medical Officer, SMAC, High Court, Srinagar, for information. He is requested to take up the matter with the concerned Health authorities in organizing the Vaccination Camp on the scheduled date i.e., 11.05.2021 in the Conference Hall, High Court Building, Srinagar.
4. Mr. Uzair Nazir, Senior System Officer, for uploading the notification on the official website of the Hon'ble High Court and also on all WhatsApp groups of Advocates, for their information.